

Annexure-3														
Name of the Corporate Debtor: Petron Engineering Construction Limited (In-Liquidation)														
Date of Commencement of Liquidation: 05.02.2020														
List of Stakeholders Version 7.0 drawn as on 24.10.2025														
List of Operational Creditors (Workmen)														(Amount in ₹)
Sl. No	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	NA	Anil Pagolu	T No.119 (C-937)	26.02.2020	₹ 61,113.00	₹ 61,113.00	₹ -	Workman	7%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
2	NA	Ansar I	T No C-7 (C-945)	02.03.2020	₹ 88,593.00	₹ 65,593.00	₹ -	Workman	8%	₹ -	₹ -	₹ 23,000.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
3	NA	Bammidi Shankar Rao	C-18 (C-945)	24.02.2020	₹ 69,333.00	₹ 51,333.00	₹ -	Workman	6%	₹ -	₹ -	₹ 18,000.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
4	NA	Bijoy Gantait	T No.033 (C-962)	06.03.2020	₹ 1,00,000.00	₹ 53,372.00	₹ -	Workman	6%	₹ -	₹ -	₹ 46,628.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
5	NA	Dilshad Khan	C-19 (C-945)	06.03.2020	₹ 63,462.00	₹ 63,462.00	₹ -	Workman	7%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
6	NA	Gunadhar Pal	CL05 (C-931)	28.02.2020	₹ 99,195.00	₹ 38,111.00	₹ -	Workman	4%	₹ -	₹ -	₹ 61,084.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
7	NA	Jhantu Srakar	C-11 (C-945)	16.02.2020	₹ 57,778.00	₹ 12,778.00	₹ -	Workman	1%	₹ -	₹ -	₹ 45,000.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
8	NA	Jitendra Kumar Jena	T No 096 (C-947)	04.03.2020	₹ 34,700.00	₹ 30,134.00	₹ -	Workman	3%	₹ -	₹ -	₹ 4,566.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
9	NA	Karthik J Survarna	C-5 (C-945)	03.02.2020	₹ 92,444.00	₹ 68,444.00	₹ -	Workman	8%	₹ -	₹ -	₹ 24,000.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
10	NA	Lalku Bhagat	T No 021 (C-962)	27.02.2020	₹ 67,900.00	₹ 30,330.00	₹ -	Workman	4%	₹ -	₹ -	₹ 37,570.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
11	NA	Mohammad Faizal	CL04 (C-931)	02.03.2020	₹ 69,333.00	₹ 51,333.00	₹ -	Workman	6%	₹ -	₹ -	₹ 18,000.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
12	NA	Mohd Iskuddin	CL-01 (C-931)	05.03.2020	₹ 68,923.00	₹ 68,923.00	₹ -	Workman	8%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
13	NA	Neeraj Kumar	CL-02 (C-931)	02.03.2020	₹ 56,409.00	₹ 45,266.00	₹ -	Workman	0%	₹ -	₹ -	₹ 11,143.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor. Refer Note 2

14	NA	Rajesh Kumar Singh	T No.058 (C-937)	27.02.2020	₹ 57,212.00	₹ 57,212.00	₹ -	Workman	7%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
15	NA	Ramji Bind	NA	02.03.2020	₹ 61,058.00	₹ -	₹ -	Workman	0%	₹ -	₹ -	₹ 61,058.00	₹ -	Claim is fully rejected, based on the books of accounts and records of Corporate Debtor. Claim was not substantiated by the documents submitted by the claimant.
16	NA	S.K. Ajjijul Rahaman	T No 017 (C-947)	03.03.2020	₹ 30,300.00	₹ 28,944.00	₹ -	Workman	3%	₹ -	₹ -	₹ 1,356.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
17	NA	Safiul Bari Khan	NA	04.03.2020	₹ 36,427.00	₹ 36,427.00	₹ -	Workman	4%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
18	NA	Sai Prathap	C-4 (C-945)	26.02.2020	₹ 53,164.00	₹ 53,164.00	₹ -	Workman	6%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
19	NA	subrata chaudhury	T No.025 (C-966)	29.02.2020	₹ 79,976.00	₹ 79,976.00	₹ -	Workman	9%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
20	NA	Sukesh Giri	NA	03.03.2020	₹ 10,437.00	₹ -	₹ -	Workman	0%	₹ -	₹ -	₹ 10,437.00	₹ -	Claim is fully rejected, based on the books of accounts and records of Corporate Debtor. Claim was not substantiated by the documents submitted by the claimant.
21	NA	Uthpal Tejpal Amin	T No.097 (C-965)	06.03.2020	₹ 57,778.00	₹ 12,778.00	₹ -	Workman	1%	₹ -	₹ -	₹ 45,000.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
22	NA	Vijay Ganesh Girade	T No.029 (C-937)	24.02.2020	₹ 36,998.00	₹ 5,291.00	₹ -	Workman	0%	₹ -	₹ -	₹ 31,707.00	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor. Refer Note 3
		Total			₹ 13,52,533.00	₹ 9,13,984.00	₹ -		100%	₹ -	₹ -	₹ 4,38,549.00	₹ -	
Notes:														
1. The liquidator reserve his right to modify the List of stakeholders based on verification of the records and information and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.														
2. The claim of workmen was falling in priority in accordance with the provision of the code have been discharged in full and therfore workmen admitted claim amounting to Rs. 45,266 have been changed to NIL amount.														
3. The claim of workmen was falling in priority in accordance with the provision of the code have been discharged in full and therfore workmen admitted claim amounting to Rs. 5,291 have been changed to NIL amount.														